

Annexure-7

Name of the corporate debtor: Rolta Defence Technology Systems Private Limited; Date of commencement of CIRP: 02-11-2023; List of creditors as on: 24-11-2025

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List of operational creditors (Government Dues)

Sl. No.	Details of Claimant	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks , if any
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party ?	% of Voting share in CoC, if applicable					
1	EPFO	17.11.2023	2,78,56,639	2,78,56,639	Unsecured	NIL	NIL	-	-	-	-	
2	The Assistant Commissioner of Income Tax	07.11.2023	33,24,40,00,100	33,24,40,00,100	Unsecured	NIL	NIL	-	-	-	-	
3	State Tax Officer, Govandi_701, Department of GST	31.01.2024	97,59,774	97,59,774	Unsecured	NIL	NIL	-	-	-	-	
4	Government of India, Income Tax Department, Income Tax Officer (TDS)	26.02.2024	8,44,48,111	8,44,48,111	Unsecured	NIL	NIL					
5	Professional Tax	15.01.2025	13,30,102	13,30,102	Unsecured	NIL	NIL					
	TOTAL		33,36,73,94,726	33,36,73,94,726				-	-	-	-	